

**DR. RAFIQ ZAKARIA:** You also talked of the various other things alongwith it.

**SHRI ATAL BIHARI VAJPAYEE:** Only about abolition of visas.

**DR. RAFIQ ZAKARIA:** I would like to be satisfied. While replying, he said not only about passports, but also in regard to trade and other things. Even if the question is a little beyond what he has said, in national interests, it is necessary that the Foreign Minister should explain to us whether the expected response from the present regime in Pakistan is there or it is not there.

**SHRI ATAL BIHARI VAJPAYEE:** In some cases the response is there and in some cases it is not there.

**MR. CHAIRMAN:** Next Question.

**SHRI BHUPESH GUPTA:** Sir....

**MR. CHAIRMAN:** I forgot.

**SHRI BHUPESH GUPTA:** You always forget. All right.

\*572. [Transferred to the 17th August, 1978]

**Suspension of talks between the U.S.A. and the U.S.S.R. on the issue of demilitarization**

\*573. **SHRI AMAR PROSAD CHAKRABORTY:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the demilitarization talks between the USA and the USSR have been suspended; and

(b) if so, what are the details in this regard?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE):** (a) and (b) Presumably, the question pertains to demilitarization talks between USA and USSR in the context of the Indian

Ocean. USA and USSR have so far held four rounds of talks in 1977 and 1978 to exchange views regarding approaches leading to arms limitation in the area. The fourth round of the USA-USSR bilateral talks on Arms Limitation Measures in the Indian Ocean was held in Switzerland in February, 1978. The Government of India was informed by both sides that though the talks, had resulted in their differences being narrowed down, the two sides had not yet reached any agreement on the various aspects of limitation of their Naval presence in the Indian Ocean. The talks are to be resumed at a date to be mutually agreed upon by the two delegations. There is as yet no indication regarding the dates for resumption of these talks.

**SHRI AMAR PROSAD CHAKRABORTY:** Sir, in 1971 the U.N. General Assembly declared the Indian Ocean as a zone of peace. Later on the concept was changed into a zone of bases. Now the discussion is being continued since 1971 till date. What are actually the hurdles that this agreement is not being carried out? The only thing that the Minister has informed is that the differences have been narrowed down. Sir, is it a fact that in the Indian Ocean the two Super Powers are now holding many bases, i.e. in Diego Garcia, in Biri Kao, in Zeila and Berbera? Have they taken any effective steps to bring about the question of demilitarization of the area, and if not, what is the reason?

**SHRI ATAL BIHARI VAJPAYEE:** Sir, the Resolution of the United Nation's General Assembly calling for the Indian Ocean being a zone of peace stands. It has not been altered or amended in any manner. The two big powers, namely the USA and the USSR, are having talks but they have not arrived at any conclusion so far. Even the dates for the next meeting have not been fixed. There are difficulties we know. The non-aligned nations when they met in Belgrade expressed their concern at the slow

pace of talks in regard to the Indian Ocean. There is a move to call a conference of all littoral countries to consider this matter. Sir, I can enumerate all the points of difference between the USA and the USSR, but that will not take us anywhere.

**SHRI AMAR PROSAD CHAKRABORTY:** Sir, may I ask the hon. Minister whether Mr. Mendelovich, the Soviet envoy, recently met the Foreign Minister and also his Secretary with regard to the conference which was held recently? What was the talk and what did the Minister feel was the real obstacle standing in the way?

**SHRI ATAL BIHARI VAJPAYEE:** As I stated in my original reply, both sides are keeping us informed of the developments. Recently, the Soviet team was in New Delhi and we had a very free and friendly exchange of views. Similarly, we are also getting information from the United States of America. Sir, it is very difficult for me to pass any judgement. Our only hope is that these talks will be expedited and the objective of the Indian Ocean becoming a zone of peace will be realised.

**MR. CHAIRMAN:** Shri Bhupesh Gupta.

**SHRI BHUPESH GUPTA:** Sir,...

**SHRI AMAR PROSAD CHAKRABORTY:** Did China...

**MR. CHAIRMAN:** You have already asked two supplementaries.

**SHRI AMAR PROSAD CHAKRABORTY:** This is the third. Did China make any representation on the demilitarisation of the Indian Ocean?

**SHRI ATAL BIHARI VAJPAYEE:** Representation to whom?

**SHRI AMAR PROSAD CHAKRABORTY:** Did China make any representation to the United Nations, or to our own Government, or any comment on this issue?

**SHRI ATAL BIHARI VAJPAYEE:** We have not received any representation.

**SHRI BHUPESH GUPTA:** Sir, regarding demilitarisation, I am sure the hon. Minister is aware—I would like to say that he is aware—that so far as the Soviet Union is concerned, it has repeatedly stated, not only in the forum of the United Nations but also in the bilateral talks here in India and in Moscow between the representatives of our two countries, including the Prime Minister and President Brezhnev, that the Soviet Union stands for demilitarisation and turning the Indian Ocean into a zone of peace and it will be cooperating with India and all other littoral powers for achieving these objectives, whereas this position is not at all accepted by the United States of America. On the contrary, the United States of America is spending more money to expand the Diego Garcia base and equip it so that B-52 bombers could take off and utilise those bases. Therefore, is it not a fact that if the talks are not progressing, it is because the United States' policy is one of keeping the Diego Garcia and other bases—not only keeping them but equipping them further in pursuance of their global policy? In view of this posture of the United States of America, may I know why is the Government of India today, instead of trying to make the issue look as if it is an issue between the two powers—the Soviet Union and the USA—not taking up, in line with the decisions of the Colombo Summit and other Summit meetings of the non-aligned movement, concerted agitation and movement at the political level to force the United States of America to accept, in principle to begin with, that the Indian Ocean must be made into a zone of peace and steps must be taken and the military bases must be dismantled, including, above all, the base at Diego Garcia? Why is that step not being taken rather than harping on the so-called talks between the two powers as if it is a dispute between the two when one power is in an aggressive mood there?

**SHRI ATAL BIHARI VAJPAYEE:** Apart from the USA and USSR, there are other powers also who are present in the Indian Ocean. But if an agreement is to be arrived at, it can be done only with the consent of the Big Powers and the major maritime powers. The problem was discussed at Belgrade where the non-aligned nations spoke with one voice. And they all wanted...

**SHRI BHUPESH GUPTA:** Condemn the Americans. They are responsible.

**SHRI ATAL BIHARI VAJPAYEE:** They all wanted that the talks should be expedited.

**SHRI BHUPESH GUPTA:** Let them talk. You condemn them. You are not in the talks.

**SHRI ATAL BIHARI VAJPAYEE:** As I have already said, there is a proposal to hold a conference of neutral countries. If such a conference takes place we are going to speak out our mind very clearly and emphatically.

**SHRI BHUPESH GUPTA:** Usual style.

**श्री सीताराम केसरी :** सभापति जी, परराष्ट्र मंत्री ने यह ठीक ही कहा कि इंडियन ओशन में और भी राष्ट्रों के बेस हैं। मगर अमरीका ने दियागो-गार्शिया में जो बेस बनाया है, 100 मिलियन डालर की कीमत से और पहली बार 1971 में इंडियन ओशन में अमरीका का जहाज देखा गया और फिर यों तो कई बार, परन्तु अभी एक हफ्ते पूर्व भी उनका शस्त्रास्त्रों से सज्जित जहाज वहाँ मिला। अमरीका जब कि एक ओर तो स्वीडन को मना करता है, यूरेनियम की सप्लाय में सौदेबाजी करता है और दूसरी ओर आपकी सीमा से सिर्फ दो हजार मील की दूरी पर उसका बेस बना हुआ है। इस इंडियन ओशन के जो तटवर्ती राष्ट्र हैं, इन सभी राष्ट्रों ने एक मत से घोषित किया है कि

इसे शान्ति का क्षेत्र रखा जाय। युनाइटेड नेशन्स का भी 1971 का प्रस्ताव है कि इंडियन ओशन को विसैन्यीकरण, डि-मिलेटराइज जोन रखा जाय। तो मैं आपसे पूछना चाहता हूँ कि क्या आपने अमरीका से इस सम्बन्ध में बात की है कि इंडियन ओशन को विसैन्यीकरण, डि-मिलेटराइज जोन रखने के लिये रूस ने जो प्रस्ताव किया है कि यहाँ जो बेस हैं उनको डिसमेंटल कर दिया जाय। मगर साउथ अफ्रीका और अफ्रीका की वजह से उसको नहीं माना गया तो भू रत्त्वष के हितों को दृष्टि में रखते हुए आपने जो विगत मास में प्रधान मंत्री के साथ यात्रा की तो उस वक्त क्या आपने इंडियन ओशन को विसैन्यीकरण, डि-मिलेटराइज जोन रखने के लिये आवेदन किया, रिक्वेस्ट की या उनसे बातें की ?

**श्री अटल बिहारी वाजपेयी :** सभापति जी, जब कभी अमरीका से हिन्द महासागर के बारे में चर्चा होती है तो भारत की ओर से इस बात पर बल दिया जाता है कि हिन्द महासागर के सभी विदेशी अड्डे, जिनमें दियागो-गार्शिया का अड्डा भी शामिल है समाप्त होना चाहिए और बड़ी ताकतों के बीच हिन्द महासागर में जो होड़ लगी हुई है उसका भी अन्त किया जाना चाहिए। लेकिन जब हम कभी इस तरह की बात कहते हैं तो उत्तर दिया जाता है कि इसके सम्बन्ध में सोवियत संघ के साथ हमारी बातचीत चल रही है। जब उनसे कहते हैं कि बातचीत जरा जल्दी करिये, बातचीत केवल आज के स्तर पर नौ-सैनिक शक्ति को थामने के बारे में नहीं होनी चाहिए, बातचीत जो शक्ति है उसको घटाने और अन्ततोगत्वा पूरी तरह से जो प्रतियोगिता हो रहा है उसको समाप्त करने के बारे में होनी चाहिए तभी हिन्द महासागर शान्ति का सागर बन सकता है अन्यथा नहीं।

श्री सीताम केसरी : आप कमजोर राष्ट्र हैं इसलिये आपकी बात को नहीं सुनते हैं ।

**SHRI G. C. BHATTACHARYA:** May I ask the Foreign Minister whether the Indian Government will take initiative in calling the conference of the neutral countries as you have just mentioned? And if we take that initiative, by what time and where this conference is going to take place?

I would like to put one more question. The entire emphasis is that it should be reduced. Will the Foreign Minister tell the House whether militarisation of Diego Garcia is being reduced or is not increasing? If it is increasing what is the state of affairs? Our information is that the Diego Garcia base is a very, very dangerous development for this country. So, whenever the question of Diego Garcia comes before the House, it cannot be hoped we just mention about the talks between the two Powers. The House should be informed as to what extent Diego Garcia has been militarized at this stage, which will show that instead of going down, militarization is going up. So we should be informed as to what the actual position is today about militarization of Diego Garcia. And the third thing is: Is it not a fact that the Indian Government has been saying that there is only a base of America and that the USSR has no base in the Indian Ocean. Is the present Government taking a stand that that stand is not correct and the USSR has also got a base? If the USSR has got a base, let the Foreign Minister say that these are the bases in the Indian Ocean. Otherwise, they should not equate.

**SHRI ATAL BIHARI VAJPAYEE:** Sir, it is a well-known fact that the military base in Diego Garcia is being strengthened. The U.S. Congress has sanctioned a certain extra amount for the strengthening of the base. The hon. Member knows it;

and we also know it. Sir, there is no question of equating Soviet Russia and America. But we do not have full information about all the bases and also the facilities which certain Powers enjoy in this region. That is why we say that all military bases, including Diego Garcia, should be eliminated. (Interruptions)

**MR. CHAIRMAN:** You can go outside, discuss and come back.

**SHRI ATAL BIHARI VAJPAYEE:** But more important is the fact that the rivalry among the Big Powers has got to be put an end to. Freedom of navigation can be guaranteed, and should be guaranteed, and the littoral countries are in a position to give such a guarantee, but in the name of freedom of navigation no Big Power should be present on a permanent bases in the Indian Ocean—and that too in such a strength that it will generate tension and will go against the security interests of the littoral countries. Sir, there is a move to call an international conference, but I doubt, if the Big Powers and major maritime users refuse to attend such a conference, the conference will be producing some concrete results. We would like all nations to join in such a conference so that the conference can do something concrete in the matter.

**AN HON. MEMBER.** Will you call a conference?

**SHRIMATI AMBIKA SONI:** Mr. Chairman, the hon. Minister has spent five minutes in trying to convince the Members of this House as to why to keep the Indian Ocean a zone of peace. We wanted to know what would be done there and what is the necessity and what India's interests are and what interests are there of the littoral countries. There is a certain feeling of helplessness which we see in our foreign policy today. The Foreign Minister, in his effort to be good and friendly with everybody, seems to be almost helpless in getting any concrete results in his foreign policy. I want to ask him one thing in very concrete terms. He has said

that there is a suggestion of holding a conference. Now, what is the suggestion of holding a conference? The hon. Foreign Minister has not once but time and again, not only in India but also all over the world, has committed to this unstinted and unconditional support to the national liberation movements in no limited terms. I want to know if he is equally committed to keeping the Indian ocean a zone of peace. How many instances can he cite when he has said that India has stood for it categorically and unconditionally? How many countries is he trying to pressurise? Instead of saying that we cannot do anything without the big powers, why is India not taking the initiative in organising the littoral countries to make the Indian ocean a zone of peace? If he has taken the initiative, I want to know in two lines, the efforts made by the Foreign Minister in that respect, what concrete efforts he has made to keep the Indian ocean free, how many times he has intervened, when this conference is to be held and what the role of India is in holding this conference. That is all that I want to know.

SHRI ATAL BIHARI VAJPAYEE: Though the question is provocative, I refuse to be provoked.

DR. RAFIQ ZAKARIA: You must react to the provocation of the lady Member.

SHRI ATAL BIHARI VAJPAYEE: We are not helpless. Our commitment to make the Indian Ocean a zone of peace is unequivocal, complete. We are repeating it in the House, outside, in international conferences and we did so in Belgrade. But, Sir, I am not aware of any concrete steps having been taken by the former Government in order to make... (*Interruptions*) Let me complete now. You want to have it; I will give it.

SHRI DEVENDRA NATH DWIVEDI: I strongly object to it. Mr. Vajpayee is too senior a Minister to

behave like George Fernandes. I take a strong exception to his behaving in this manner.

SHRI ATAL BIHARI VAJPAYEE: If the problem could be solved by just calling a conference of the littoral countries, I am prepared to call it tomorrow, but the matter is not so simple as that. Everybody knows, the Members of Parliament are expected to know and those who had been in the Treasury Benches should be aware of it. I am sorry, I should not have shouted.

SHRIMATI AMBIKA SONI: Though he said that he would not be provoked, his reply showed nothing but provocation. But I would not like him to evade my question. Sir, I would not like the Hon. Minister to evade my question.

SHRI ATAL BIHARI VAJPAYEE: A conference of the littoral countries can be called any day. Has anybody any doubt about the opinion of the littoral countries on this matter? The majority of the littoral countries were present at the Belgrade conference. The political document contains a para on the Indian Ocean, reiterating our position, the position of the non-aligned nations, not only the littoral countries but all the non-aligned nations whether they belong to this region or not. They are working for the Indian Ocean being made a zone of peace. When the international conference is to produce results, we would like to see that all great powers and maritime users also join them.

SHRI PRANAB MUKHERJEE: While replying to the question of Mrs. Soni, the Hon. Minister wanted to know what concrete steps were taken by the previous Government. In this context, may I know, even assuming that the previous Government did not take any concrete step, what prevents him from taking concrete steps in this direction?

Sir, I do agree with him that mere expression of will and determination

by the littoral States is not going to influence the big powers unless they themselves arrive at a decision. Is it not a fact that even in the international community, pressure put by the relatively weaker powers and persistent efforts by them have yielded results? Therefore, in that context, would he agree with me that there is a necessity for having a conference of the littoral States at least to reiterate their demand which they are doing since quite some time past?

**SHRI ATAL BIHARI VAJPAYEE:** Sir, I know, sometimes pressure put by the non-aligned countries does yield result. The conference on disarmament was convened at the initiative of the non-aligned nations. And while many countries had lost hope, something did emerge out of this conference. In the case of Indian Ocean also, we are trying to mobilise world opinion. The question was recently considered at Belgrade and, if necessary, a conference can be called. I am not opposed to calling such a conference. But if the conference has to produce results, we would like all powers to join the conference.

**श्री नागेश्वर प्रसाद शाही :** श्रीमान्, मंत्री महोदय इस बात से सहमत होंगे कि जहाँ वैक्यूम होता है वहीं बाहर की शक्तियाँ आती हैं। हिन्द महासागर हिन्दुस्तान का सागर है और वहाँ वैक्यूम है।

**श्री सीताराम केसरी :** अच्छा।

**श्री नागेश्वर प्रसाद शाही :** पिछले महायुद्ध के बाद जब से ब्रिटिश नेवी कमजोर पड़ी और विदडा की गई, तब से यह वैक्यूम क्रियेट हुआ और इसको भरने के लिये दोनों महाशक्तियाँ आगे बढ़ गई।

**श्री सीताराम केसरी :** यह तो भाषण हो रहा है।

**MR. CHAIRMAN:** Don't disturb him. Otherwise you won't get the opportunity.

**नागेश्वर प्रसाद शाही :** अभी तक इस मामले में कि हिन्द महासागर में बाहरी शक्तियाँ अपना अड्डा न बनाएं इसलिये फेल कर रही हैं वह नीति और इसीलिये पंडित जी की डिप्लोमेसी की नीति फेल की और आज भी फेल कर रही है और जैसा कि श्रीमती आम्बिका सांनी जी ने कहा कि विदेश मंत्री जी असहाय फील करते हैं, इसलिये कि Diplomacy will not succeed unless backed by force. अगर इण्डियन ओशन में भारतीय नेवी अपनी जगह बना ले और भारतीय नेवी के अड्डे कायम हो जाएं तो डियगो गार्शिया नहीं बनेगा और न ही रूस के अड्डे बनेंगे। यह भारत की कमजोरी है कि अपने अड्डे न बना कर अपनी असहायता जाहिर कर रहा है। इसलिये मैं विदेश मंत्री जी से जानना चाहूंगा कि क्या वे इस बात की ओर भी सोचेंगे कि दूसरे देशों से जब यह दबाव कर रहे हैं कि अपने अड्डे हटाओ, अपने अड्डे बना कर व्यापारिक रस्तों को रक्षित करने की व्यवस्था करेंगे और इसके माध्यम से इन दोनों शक्तियों को अपने अड्डे हटाने के लिये विवश करेंगे?

**श्री अटल बिहारी वाजपेयी :** सभापति जी, हम इस शून्यता-वैक्यूम—के सिद्धान्त को नहीं मानते। अंग्रेज भारत से चले जायेंगे, शून्यता की स्थिति पैदा हो जायेगी तब क्या होगा...

**श्री नागेश्वर प्रसाद शाही :** हो गई।

**श्री अटल बिहारी वाजपेयी :** हमने वह स्थिति भर दी है। किसी विदेशी ताकत की आवश्यकता नहीं है। जहाँ तक सागर का प्रश्न है, सागर के भीतर होकर आने जाने की स्वतन्त्रता को कायम रखने में तटवर्तीय देश समर्थ हैं। यह जो अड्डे कायम किये जा रहे हैं या बड़ी मात्रा में नौसेना

बड़े देशों की हिन्द महासागर में हलचल मचा रही है, यह कोई आने जाने की स्वतन्त्रता को कायम करने के लिये नहीं कर रहे हैं। उस स्वतन्त्रता को कोई खतरा नहीं है। वह कर रहे हैं अपने अन्य लक्ष्यों की प्राप्ति के लिये। जब हम उनके अड्डों का विरोध कर रहे हैं तब हम खुद वहां जाकर अड्डे बना लें यह हमारी नीति नहीं हो सकती। हम तो चाहते हैं कि हिन्द महासागर में कोई विदेशी अड्डे नहीं होने चाहियें। तटवर्तीय देश....

**श्री नागेश्वर प्रसाद शाही :** सभापति जी, यह नैगेटिव पालिसी है। वैक्यूम नहीं रह सकता दुनिया के अन्दर।

**श्री अटल बिहारी वाजपेयी :** सभापति महोदय, यह नैगेटिव पालिसी नहीं है। यह सब से ज्यादा पाजिटिव पालिसी है। इसके अलावा और कोई नीति नहीं हो सकती। यह ठीक है कि इसमें कठिनाई है। मैं उत्तर को लम्बा नहीं करना चाहता। सभापति महोदय, हम न्यूक्लियर डिम-आर्मामेंट चाहते हैं। हमने स्वयं आणविक हथियार नहीं बनाये।

**श्री रामेश्वर सिंह :** गलती होगी।

**श्री अटल बिहारी वाजपेयी :** मगर न्यूक्लियर डिम-आर्मामेंट में उन सब के कदम उठने से काम होगा जिनके पास आणविक शस्त्र है। जिन्होंने हिन्द महासागर में अड्डे बनाए हैं और जो नौसैनिक प्रतियोगिता में फंसे हुए हैं वे अगर वहां से हटना स्वीकार कर लेंगे तभी समस्या हल होगी।

**MR. CHAIRMAN:** Mr. Yadav. Please be brief. We have already taken more than half an hour on this question.

**श्री रामानन्द यादव :** सभापति जी, मैं विदेश मंत्री से दो प्रश्न इस संबंध में पूछना चाहता हूं। विदेश मंत्री ने बड़े गौरव के

साथ कहा कि हम न्यूक्लियर आर्म्स नहीं बनाना चाहते हैं। ठीक, आप न बनाइए; आप तो देश का आजादी के लिए लड़े नहीं हैं, उसके लिए आपको चिंता है नहीं। आगे जो शक्तिशाली देश हैं वे आप को गुलाम बनाएंगे उस वक्त आप को मालूम होगा और आप का नाम काले अक्षरों में लिखा जाएगा। मैं विदेश मंत्री से यह जानना चाहता हूं, क्या उनका ध्यान इस तरफ गया है कि अमरीका जापान को अभी थोड़े से दिनों से बृहत् रूप से हथियारबंद कर रहा है? क्या विदेश मंत्री ने इस संबंध में अमरीका को किसी तरह का विरोध-पत्र दिया है? दूसरे, मैं यह जानना चाहता हूं कि क्या इस बात पर विदेश मंत्री विचार करेंगे कि हिन्द महासागर के तटवर्ती देशों की सुरक्षा के लिए और हिन्द महासागर को डी-मिलिटराइज करने के ख्याल से बड़ी शक्तियों को होड़ का अड्डा न बनने देने के लिए जो आसपास के देश हैं उनका एक सम्मेलन करने की—दिल्ली में या और कोई उपयुक्त स्थान पर—पहल करेंगे ताकि एक जन-मानस उन देशों का तैयार हो सके जो हिन्द महासागर को डिमिलिटराइज करना चाहते हैं?

**श्री अटल बिहारी वाजपेयी :** सभापति जी, यह मेरे लिए तो एक खबर है कि माननीय सदस्य जिस पार्टी से संबंधित हैं उस पार्टी ने आणविक हथियार बनाए जाए इसके बारे में फैसला कर लिया है अगर कर लिया है तो उस पार्टी को यह बात स्पष्ट शब्दों में कहनी चाहिए...

**श्री रामानन्द यादव :** सभापति महोदय, वह प्रश्न हम ने नहीं किए हैं। हमने जो प्रश्न पूछा है उसका जवाब दिया जाए... (Interruptions) हमने जो प्रश्न पूछा है कि क्या आपने प्राटेस्ट नोट अमरीका को दिया है। अमरीका जापान को धड़ल्ले से हथियार-बंद कर रहा है और क्या आप हिन्द महासागर के तटवर्ती देशों का सम्मेलन करेंगे जिसमें हिन्द महासागर को डिमिलिटराइज करने के

ख्याल से ग्राम राय बन सके ? क्या आपने कोई कदम उठाए ?

श्री अटल बिहारी वाजपेयी : सभापति जी, अगर सीधा-सादा प्रश्न पूछ लिया जाता तो सीधा-सादा उत्तर दे दिया जाता। मगर उन्होंने एक भूमिका बांधी (Interruptions) इस वजह से मैं भ्रम में पड़ गया कि क्या कांग्रेस पार्टी का रवैया आणविक हथियारों के बारे में बदल गया है ...

श्री रामानन्द यादव नहीं, तटवर्ती देशों को एक डि-मिलिटराइज्ड जोन बनाने के ख्याल से सम्मेलन बुलाने के ख्याल से ...

MR. CHAIRMAN: Why are you repeating it? He has understood it. When he has understood it, why are you repeating it?

श्री अटल बिहारी वाजपेयी : सभापति महोदय, जहां तक जापान को विरोध-पत्र भेजने का सवाल है हमने कोई विरोध-पत्र नहीं भेजा है। जहां तक तटवर्ती देशों का सम्मेलन बुलाने का प्रश्न है उस के बारे में मैं पहले ही उत्तर दे चुका हूं।

شری سید نظام الدین : میں

مستتر صاحب سے جاننا چاہتا ہوں کہ ساحلی ملکوں کی جو کانفرنس وہ کہہ رہے ہیں ہو رہی ہے اور کتنی جلدی ہوگی انہیں ابھی معلوم نہیں اور کوئی بین الاقوامی کانفرنس اس سلسلہ میں ایسی نہیں ہونے والی ہے جس میں بڑی طاقتوں شامل ہو جائیں۔ تو جو ساحلی علاقوں کی کانفرنس ہونے والی ہے جب بھی ہونے والی ہو تو کیا حکومت ہند اس کانفرنس میں ایک ایسا ریزولیشن پاس کرانے کی کوشش کرے گی جس میں یہ کہا جائیگا - اب چونکہ ہم

نے دیکھا ہے کہ باوجود پچھلی جنگی کوششیں چل رہی ہیں وہاں ملٹری اسٹریلٹھ بہتی جا رہی ہے - اس لئے ایسا ریزولیشن پاس کر لیا جائیگا کہ آج کے بعد دونوں طاقتوں میں سے جو بھی طاقت وہاں اپنی ملٹری اسٹریلٹھ بڑھانے کی کوشش کریگی وہ ساحلی ملکوں کے خلاف اوپیریشن مانا جائیگا۔

†[श्री सैयद निजामुद्दीन : मैं मिनिस्टर साहब से जानना चाहता हूं कि साहली मुल्कों की जो कांफ्रेस वह कह रहे हैं हो रही है। कहां और कतनी जल्दी होगी उन्हें अभी मालूम नहीं और कोई बीनुल्कवामी कांफ्रेस इस सिलसिले में ऐसी नहीं होने वाली है जिसमें बड़ी ताकत शामिल हो जाये। तो जो साहली इलाकों की कांफ्रेस होने वाली है जब भी होने वाली हो तो क्या हकूमत हिन्द इस कांफ्रेस में एक ऐसा रेज्यूलूशन पास कराने की कोशिश करेगी जिसमें यह कहा जायेगा—अब चूंकि हमने देखा है कि बावजूद पिछली जितनी कोशिशें चल रही हैं वहां मिलिट्री स्ट्रेन्गथ बढ़ती जा रही है। इसलिए ऐसा रेज्यूलूशन पास कराया जायेगा कि आज के बाद दोनों ताकतों में से जो भी ताकत वहां अपनी मिलिट्री स्ट्रेन्गथ बढ़ाने की कोशिश करेगी वह साहली मुल्कों के खिलाफ एग्रेसन माना जायेगा।]

श्री अटल बिहारी वाजपेयी : सभापति महोदय, यह कार्यवाही के लिए मुझाव है। इस समय मैं उसका उत्तर देने की स्थिति में नहीं हूं।

SHRI KRISHNA CHANDRA PANT: The Foreign Minister made a very disturbing admission in reply to one of the supplementaries when he said that there is lack of information about the bases of other countries in the Indian Ocean. Do this House and

†[ ] Hindi transliteration.



the country have to take it seriously that the Government does not have adequate means to obtain information on the bases in the Indian Ocean? My second question is this. What is the Foreign Minister's assessment or perception of Chinese interest in the Indian Ocean? In view of the Chinese efforts to strengthen and modernise their armed forces including their navy and keeping in view the long-term implications of the question, is the Foreign Minister making any attempt to involve China in the dialogue to keep the Indian Ocean a demilitarised zone?

श्री अटल बिहारी वाजपेयी : सभापति जी, हिन्द महासागर में किन देशों के अड्डे हैं या नहीं हैं इस के बारे में बराबर हम जानकारी प्राप्त करते रहते हैं। लेकिन जानकारी को प्रकट करने के पहले अपने को संतुष्ट कर लेना चाहेंगे कि वह जानकारी सचमुच में ठीक है या नहीं है और जितनी विश्वस्त होनी चाहिए उतनी है या नहीं। मगर माननीय सदस्य ने यह निष्कर्ष निकाला है इससे कि हमारे पास जानकारी प्राप्त करने के साधन नहीं हैं तो यह ठीक नहीं होगा। हमारे पास साधन हैं। कुछ जानकारी हमने एकत्र भी की है, लेकिन डियागो गार्शिया की तरह से हम जानकारी का प्रकटीकरण नहीं कर सकते क्योंकि उस के बारे में हम अधिक से अधिक विश्वस्त होना चाहेंगे।

चीन को अगर हिन्द महासागर के संबंध में जो वार्ता हो रही है उसमें शामिल किया जा सके तो बहुत अच्छी बात होगी; चीन हिन्द महासागर में अधिकाधिक रुचि ले रहा है इस लिये उस का इस वार्ता में शामिल होना आवश्यक है।

### Working of telephone services in Farrukhabad District

\*574. SHRI CHARANJIT CHA-NANA:

SHRI CHADALAVADA VEN-KATARAO:†

SHRI SYED ABDUL MALIK:  
SHRI KHURSHED ALAM  
KHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that of late there has been a deterioration in the telephone services in Farrukhabad district of Uttar Pradesh;

(b) whether it is also a fact that the Sub-divisional exchanges in that district have a poor performance; and

(c) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir.

(b) Yes, Sir, as the performance is not satisfactory.

(c) Efforts are made on a continuing basis to improve the services. The important steps that have been or are being taken are indicated in the statement being laid on the Table of the House.

### Statement

The following important steps have been or are being taken to improve the telecom. services in Farrukhabad district (UP) on a continuing basis:

#### Farrukhabad Exchange:

(a) Replacement of the existing 120 A.H. capacity battery by another battery of 450 A.H. has been planned.

†The question was actually asked on the floor of the House by Shri Chadalavada Venkatrao.